


HIGH COURT OF CHHATTISGARH : BILASPUR

ENDORSEMENT

Endt. No. 685 /Confdl./2020
I-8-2/2002 (Pt. XI)

Bilaspur, dated the 14 /10/2020

In reference to Registry Endt. Nos. 565, 585 & 677/Confdl./2020/ I-8-2/2002 (Pt. XI) dated 22.07.2020, 13.08.2020 & 16.09.2020 respectively, a copy of letter no. A-11016/04/2020-CLS-II, dated 29.09.2020 of the Under Secretary to the Government of India, Ministry of Labour & Employment, New Delhi, regarding filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court/ National Industrial Tribunal, Kolkata is enclosed herewith for information of the candidates concerned.


14.10.20
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Encl: As above

No. A-11016/04/2020-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi, Dated 29.09.2020

To,
The Registrar General,
All High Courts.

Sub: Filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court/National Industrial Tribunal, Kolkata.

AR(E)
B.O. 07/12-10-2020
Sir(s),

I am directed to refer to this Ministry's letter of even no. dated 17.6.2020, 27.7.2020 & 31.8.2020 and to say that, keeping in view the COVID-19, the last date for receiving the applications in the Ministry has been further extended up to 31.10.2020.

2 The other terms and conditions mentioned in the letter dated 17.6.2020 remain same.

Yours faithfully,

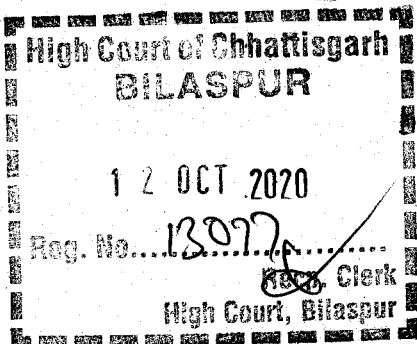
Satish Chander

(Satish Chander)

Under Secretary to the Govt. of India

Copy to:

1. Ministry of Law and Justice, Department of Justice, Jaisalmer House, New Delhi with the request to send the names of judicial officers who are eligible and willing to be appointed as Presiding Officer, CGIT-cum-LC/NIT, Kolkata. Department of Justice is also requested to upload the vacancy circular on their website to give it to wide publicity.
2. IT Cell, M/o Labour & Employment to upload the circular on Ministry's website.



Rec.
14/10/20 10:30 AM